### GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

## RAJYA SABHA UNSTARRED QUESTION NO.1064 TO BE ANSWERED ON 9<sup>TH</sup> DECEMBER, 2025

## ADVERSE HEALTH EFFECTS ON CHILDREN FROM EXCESSIVE CONSUMPTION OF UNSAFE PROCESSED CREAM-BASED FOOD

#### **1064 # DR. BHIM SINGH:**

#### Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Government is aware that the filling used in "crema" biscuits available in the market primarily consists of processed vegetable oil, sugar, artificial flavours and colours, that may have adverse effects on children's health, if so, the scientific evaluations or studies conducted in this regard; and
- (b) whether Government is considering stricter monitoring, health warnings or restrictions on the use of artificial ingredients in such products in order to protect children from excessive consumption of unsafe processed cream-based food items?

#### **ANSWER**

# THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PRATAPRAO JADHAV)

(a) and (b): FSSAI is mandated to lay down science based standards for articles of food and to regulate their manufacture, storage, distribution, sale and import to ensure availability of safe and wholesome food for human consumption.

The implementation and enforcement of the Food Safety and Standards Act, 2006 is a shared responsibility between the Central and State Governments. In order to achieve the mandate, FSSAI has constituted 21 Scientific Panels and One Scientific Committee to carry out risk assessment of various articles of food and has formulated science based standards. Accordingly, following standards and regulatory provisions have been established:

(i) The standards of Biscuits are prescribed in Food Safety and Standards (Food Products Standards and Food Additives) Regulation, 2011 wherein it is specified that Biscuits

including 'crème biscuit' may also contain fats and oils, including fat emulsions or mixture thereof, along with other permitted ingredients as specified in this standard. Further, the product may contain permitted additives as listed under the Appendix A of Food Safety and Standards (Food Products Standards and Food Additives) Regulation, 2011.

(ii) Food Safety and Standards (Labelling and Display) Regulations, 2020 also specifies labelling requirements for pre-packaged foods including biscuits.

Surveillance and monitoring of Food Business Operators are also conducted on regular basis. In case any contravention, penal actions are initiated against the defaulting Food Business Operators (FBOs) by the Food Safety Officers of States/UTs as per the provisions of FSS Act, 2006, Rules and Regulations made thereunder.

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